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Title: The Minister of State in the Ministry of Human Resource Development laid a statement regarding Status of implementation of recommendations contained in 202nd Report of Standing Committee on Human Resource Development on action taken on recommendations/ observations contained in 193rd Report on Demands for Grants (2007-08) (Demand No. 57), pertaining to the Department of Higher Education, Ministry of Human Resource Development.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): Sir, on behalf of Shri Arjun Singh, I beg to make a statement in pursuance of rule 389 of the Rules of Procedure and Conduct of Business in Lok Sabha issued by the Hon'ble Speaker, Lok Sabha vide Lok Sabha bulletin Part-II dated September 1, 2004, I am making this Statement on the status of implementation of the recommendations contained in the Two Hundred Second Report of the Department Related Parliamentary Standing Committee on Human Resource Development which was on the Action Taken Report of the Ministry on the recommendations contained in the Hundred and Ninety Third Report of the Standing Committee on HRD on Demand for Grants 2007-08 (Demand No.57) of the Department of Higher Education (Ministry of Human Resource Development).

The Standing Committee on HRD examined the Demands for Grants 2007-08 (Demand No.57) of the Department of Higher Education (Ministry of Human Resource Development) and presented their Hundred and Ninety-Third Report to Lok Sabha on 27th April, 2007. The Standing Committee on HRD came out with the 202nd Report on Action Taken by Government on the recommendations/ observations contained in the 193rd Report on Demands for Grants 2007-08 (Demand No.57) of the Department of Higher Education (Ministry of Human Resource Development). The Report was presented to the Lok Sabha on 5th December, 2007. Out of the 4 Chapters of the 202nd Report, Chapter III of the Report contains Recommendations/ Observations in respect of which replies of the Government have not been accepted by the Committee and requires further comments/ ATN of the Ministry of Human Resource Development.

I lay herewith the status of implementation/ Action Taken Note on the recommendations made in Chapter III of the 202nd Report on the Table of the House.

(Placed in Library, See No. LT 10513/09)

